was recently considered by Government. It was however found that there was not sufficient justification for raising the existing rates of washing allowance since the grant of such an allowance was only to be treated as contribution towards part of the washing charges, and was not expected to cover the entire expenditure on washing.]

†Acquisition of Private Colonies

- 412. SHRI P. L. KUREEL URF TALIB: Will the Minister of Home Affairs be pleased to state:
- (a) whether Government have acquired those private colonies in Delhi which have remained undeveloped for the last several years and for which notices were issued to the colonisers concerned in June, 1960; and
- (b) if so, whether the plot holders of these colonies have made any representations to Government?

THE DEPUTY MINISTER IN THE HOME MINISTRY OF **AFFAIRS** (SHRI L. N. MISHRA): With a view to relieving the acute housing shortage and for the 'planned development of Delhi', the Delhi Administration notified on the 21st March, 1964 and the 16th April, 1964 under section 4 of the Land Acquisition Act, 1894, all vacant plots in fully developed and partly-developed colonies urban areas of Delhi

(b) In accordance with the provisions of section 5-A of the Land Acquisition Act, 1894, the interested persons have filed objections against the proposed acquisition. About 13,000 objections were received within, and about 1000 objections after the expiry of, the prescribed period of one month from the date of publication of the notifications in the Gazette. The objections are under scrutiny.

§[The following are the Written Answers to Questions, Starred and Unstarred, which were put down in the List of Business for the 24th September 1964.]

हैवी इंजीनियरिंग कारपोरेशन लिमिटेड, रांघी में कर्मचारियों का कम किया जाना

*३६२. श्री भगवत नारायण भागंव : क्या उद्योग तथा संमरण मती प्राक्कलन मिनित (१६६३–६४) की प्रवर्षा रिपोर्ट के पृष्ठ ६७–६६ पर पैरा १६८–६६ को देखेंगे, जो हैवी इंजीनियरिंग कारपेरिंशन निमिटेड, राची के बारे में हैं, श्रीर यह बनाने की कृपा करेंगे कि कारपोरेणन में कमंचारियों की सख्या कम करने के लिये सरकार ने क्या कार्यवाही की है ?

‡[REDUCTION OF STAFF IN THE HEAVY ENGINEERING CORPORATION Ltd., RANCHI

*382. Shri B. N BHARGAVA: Will the Minister of Industry and Supply be pleased to refer to paras 168-69 at pages 67-68 of the 51st Report of the Estimate Committee (1963-64) regarding the Heavy Engineering Corporation Ltd., Ranchi and state the action taken by Government-to effect reduction in the strength of the staff in the Corporation?]

उद्योग तथा संभरण मंत्रालय में भारी इंजीनियरी कें मंत्री (श्रीटी० एन० सिंह) : निगम ने (१) सिवाय उम ग्रवस्था के जब कि वहुत ही ग्रावश्यक कारणों की वजह में यह जरूरी हो, हर स्तर पर भर्ती को स्थिगित कर दिया है। (२) जिन प्रायोजनात्रों में काम बढ़ रहा है वहा उन प्रायोजनात्रों के कर्मचारियों में काम लिया जाए जिन में काम कम हो रहा

‡[] English translation.

†Transferred from the 16th September, 1964

§The House adjourned on the 24th September, 1964, without transacting any business on account of the passing away of Shri B. V. (Mama) Warerkar.

है। नागरिक इजीनियरिंग विभाग के कर्म-चारियों के प्रार्थनापत्रों का ग्रन्य स्थानी पर नौकरी के लिए प्रेपित करने में भं; ग्राधिक उदार नीति का ग्रवलम्बन किया जा रहा है। निर्माण और निरोक्षण विभागों में भी ग्रधिकारिया का पद कम निर्धारित करने पर विचार किया जा रहा है। निरीक्षण विभाग में सस्तर परतों की संख्या घटा कर ५ कर दी गई है तथा निर्माण विभाग में भी इसे न से घटा कर लगभग ४ किए जाने की सभावना है। रेल सम्पर्क ग्रधिकारी के पद को समाप्त कर दिया गया है। चपरासियो की सख्या को भी कम किया जाएगा लेकिन उनके उपयुक्त हाने पर उन्हें अन्य आवश्यक कार्यो मे खपाया जा सकता है। सहायको के पदों को भी यथा सम्भव समाप्त करने का निर्णय किया गया है। लेकिन उन मे मे ग्रधिक उपयुक्त व्यक्तियों की ग्रर्ख कुणल मजदूरों के रूप में रहने दिया जा सकता है।

MINISTER OF HEAVY I[THE ENGINEERING IN THE MINISTRY OF INDUSTRY AND SUPPLY T. N. Singh): The Corporation has already taken steps to (i) freeze recruitment of staff at all levels, unless it is necessary to recruit for very compelling reasons and (ii) adjust requirements of projects where work is picking up by switching over staff from projects where work has been tapering off. A liberal policy is also adopted in forwarding of applications of civil engineering staff for employment elsewhere. The hierarchy of officers in the Construction Department and the Inspection Department under review. The number of layers in the latter Department has been reduced to 5 and in the former is likely to be reduced from 8 to about 4. The post of Railway Liaison Officer had been abolished. The number of peons will also be reduced but on the basis of their suitability

they may be absorbed against other requirements. It has also been decided to do away with the posts of helpers as far as possible but it may be necessary to retain some of them, subject to suitability, as semi-skilled workers.]

रेलगुड़ियों में यात्रियों की भीड़

*३ म्हे. श्री विमलकुमार मन्नालालजी चौरड़िया क्या रेल मदी यह बताने की कृपा करेंगे कि विभिन्न रेलवे के किन किन मेक्शनो पर याबी-भार उस अनुपाती क्षमता में ज्यादा पाया गया जो कि इडियन रेलवे के १६६२— ६३ के प्रतिवेदन में बताई गई है?

I OVERCROWDING IN TRAINS

"383. Shri V M. CHORDIA Will the Minister of Railways be pleased to state the sections on different railways where the passenger load was found to be in excess of its ratio capacity as mentioned in the Report on the Indian Railways for 1962-63?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह): एक वयान मभा-पटल पर रख दिया गया है। [देखिए परिशिष्ट ४६, ग्रनुपव संख्या ३६]

[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAC SINCH) A statement is laid on the Table of the Sabha. [See Appendix XLIX, Annexure No 39)]

UNAUTHORISED DISPOSAL OF IMPORTED STEEL BY M/S. SURENDRA OVERSEAS AND AMIN CHAND PYARE LAL & CO

*384. SHRI ABDUL GHANI Will the Minister of STEEL AND MINES be pleased to state

(a) the quantity of steel for which import licences were issued to M/s Surendra Overseas and Amin Chand Pyare Lal and Company in Punjab during each of the last four years;